

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. MOHAN KUMAR	COUNSEL FOR RESPONDENT	Malini. J.
2.	A. M. ILANGO	COUNSEL FOR PETITIONER	J.

ORDER

Counsel representing both the counsel are present. Both the counsel reported that there are chances for settlement between the parties and the talks are in progress. They sought time for reporting the final outcome of the talks. Considering their request, this Adjudicating Authority is inclined to extend time in the interest of justice. Put up on 11.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)